

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/1891/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibya Jyoti Mahanta,
District & Sessions Judge,
Chirang, Kajalgaon

Dated Guwahati the 9th April 2019.

Sub: **Restricted holiday along with station leave permission.**

Ref:- Letter No.DJCH.I-5/2019/806 dated 08.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 17.04.2019, along with station leave permission from the afternoon of 12.04.2019 (after court hours) till the morning of 18.04.2019, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/1892/1 dated 09.04.19
Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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